

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT – II)

Item No. 230
148(ND)/2016

CA-409/2022, IA(CA)-322/2022, CA-485/2022

IN THE MATTER OF:

Anil Kumar Jain & Anr

... Applicant/Petitioner

Versus

Vardhman Roller Flour Mills Pvt. Ltd. & Ors. ...

Respondent

Under Section: 241/242

Order delivered on 09.11.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Mr. Manoj Kumar Garg, Advocate
Mr. A Mishra, Adv

For the Respondent : Adv Rakesh Kumar, Adv Preeti Kashyap, Adv
Ankit Sharma, Adv Varun Pandit, Adv Yash
Dhawan Advocate
Adv. Mohit Chaudhary and Adv. Prakhar Mithal

ORDER

Due to paucity of time, the matter is re-notified to 15.12.2023.

Sd/-
(COURT OFFICER)